

(b) if so, when West Bengal projects like new Railway lines, Haldia ship repairing project, Durgapur truck manufacturing project, Power projects etc. are expected to get clearance from the Centre ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A.K. PANJA) : (a) Reference is invited to the reply given to Unstarred Question No. 509 answered in the Lok Sabha on 20th November, 1985 (copy attached).

(b) A statement setting out the position in regard to these projects is laid on the Table of the House.

[Placed in Library. See No. L.T. 1632/85]

[Translation]

Pollution by smoke emitted by factories

2419. SHRI BANWARI LAL BAIRWA : Will the PRIME MINISTER be pleased to state :

(a) whether smoke emitted from chimneys of big factories pollutes the environment;

(b) the directives issued by his Ministry to big factories to check the same; and

(c) the number of factories which have controlled smoke emanating from their chimneys as per these directives ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) and (b). Yes, Sir. The Central Board for Prevention and Control of Water Pollution have evolved emission regulations for several industries and prescribed chimneys heights to check air pollution from industries at sources. These has been brought to the attention of all the concerned industries.

(c) As the regulations have been framed recently, the data regarding reduction in smoke from chimneys have not yet been collected from all the States.

[English]

Recommendations for the National Transport Policy Committee

2420. PROF. MADHU DANDAVATE : Will the Minister of PLANNING be pleased to state :

(a) which of the recommendations of the National Transport Policy Committee have already been implemented;

(b) which are yet to be implemented and whether any time bound programme has been chalked out therefor; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : (a) to (c). The document containing the recommendations of the National Transport Policy Committee, views of the Government thereon and accepted Plan of Action was placed in the Library of Parliament on 19th July, 1982. The recommendation and observations of the Committee are more in the nature of a perspective plan and their implementation in thus a continuous process. While formulating the Five Year Plans of the country, these recommendations have been duly taken into account.

Per capita income of Bihar

2421. SHRI SIMON TIGGA : Will the Minister of PLANNING be pleased to state :

(a) the per capita income of Bihar, since 1980 till date;

(b) the per capita income of other States of the country; and

(c) action being taken to increase the per capita income of Bihar ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : (a) and (b). A statement is given below.